

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGHGHATOWAR) (a) The Government has not formulated any scheme to allot accommodation at cheaper rates to labourers working in industrial sector after their retirement

(b) to (d). Do not arise

[English]

Investment in Burn Standard Co. Ltd.

2490 SHRI HARADHAN ROY Will the

PRIME MINISTER be pleased to state the total investment made in M/S Burn Standard Co. Ltd after its nationalisation unit-wise till date?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P K THUNGON) The details of investment made in Burn Standard Co. Ltd after its nationalisation unit-wise till 31st Decembor, 1991 are as under -

	<i>(Rs in lakhs)</i>
(a) Howrah Works	1806 64
(b) Burnpur Works	653 26
(c) Ranganj Works	256 93
(d) Gulfarbari Works	141 60
(e) Jabalpur Works	71 11
(f) Niwar Works	101 32
(g) Salem Works	2393 41
(h) Off-shore Division	2341 45
(i) Head Office (Including R & D projects)	93 72
Total	7859 44

Plots to Weaker Sections in Karnataka

details thereof

2491 SHRIMATI BASAVARAJES WARI Will the Minister of URBAN DEVELOPMENT be pleased to state

(b) whether the Government propose to provide financial assistance to those people to construct the houses and

(a) whether the Karnataka Government has allotted plots to poor people if so the

(c) if so how much has been provided by the housing organisations like